

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 135 of 2017 (SZ)

Applicant(s)

C. Antony Paul,
Palanipet,
Árakkonam.

Vs.

Respondent(s)

The Government of Tamil Nadu,
Rep. by its Secretary,
Municipal Administration and
Water Supply Department,
Chennai and 6 others..

Legal Practitioners for Applicant(s)

M/s. G. Jeremiah,
S. Gowri Shankar,
G. Dhandapani and
M. Manoj.

Legal practitioners for respondent(s)

M/s.M.K. Subramanian and
E. Manoharan for R1, R2, R3, R5 & R7
Mrs. H.Yasmeen Ali for R4
M/s. M.Arokiya Raj for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.11.2017 Applicant counsel present. R1 to R3, R6, R7 side representing counsel present. R6 counsel present. On request reply of R1 to R3 call on 13.11.2017 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>